NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 27/(MAH)/2011 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2016

NAME OF THE PARTIES: Shaikh Mukhtar Hussain V/s.

M/s. Suman Motels Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

8 Deepak Shukla Adv.
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to Respondent No. 5

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Orde CP No. 27/397-398/CLB/MB/MAH/2011

The Petitioner Counsel says that R6 & 7 have not filed their replies and they remain absent today. For this matter has first time come before NCLT Bench, the respondents are hereby directed to file their replies by next date of hearing. The Petitioner is hereby directed to intimate this order and next date of hearing to the Respondents.

List this matter on 14.10.2016.

sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)